that took place in Calcutta after promulgation of the President's rule in West Bengal;

(b) the total amout of money looted in these robberies;

(c) the total number of people arrested so far in this connection;

(d) the action taken against them; and

(e) the steps taken by Government to stop such armed robberies in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDUA CHARAN SHUKLA): The information furnished by the Government of West Bengal is as under:

(a) 2,

(b) The loss is reported to be **Rs.** 5,11,278/-.

(c) 25.

(d) Both the cases are under investigation by the Detective Department of the Calcutta Police.

(e) Special emphasis has been laid by Police in Calcutta on the security of Banks and post offices and also in the transport of cash of different public and private undertakings. Road patrol has been intensified in affected areas. Preventive action is also being resorted to wherever necessary, in accordance with the law.

Stolen Books Enquiry Committee

3619. SHRI MOHAMMAD ISMAIL : SHRI GANESH GHOSH : SHRI B. K. MODAK :

Will the Minister of EDUCATION be pleased to state :

(a) whether the Stolen Books Enquiry Committee set up by the National Library Council in 1965-66 under the Chairmanship of the then Librarian of the National Library, Calcutta, has submitted its report;

(b) if so, the details thereof, and the action taken thereon ;

(c) if the reply to part (a) be in the negative when the report is likely to be submitted and the reasons for the delay; and (d) the total number of meetings of the Committee held so far ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH): (a) As no such Committee was set up, the question of its submitting a report does not arise.

(b) to (d). Do not arise.

Books Missing from National Library, Calcutta

3620. SHRI GANESH GHOSH : SHRI B. K. MODAK : SHRI MOHAMMAD ISMAIL : SHRI R. K. AMIN : SHRI SHARDA NAND ;

Will the Minister of EDUCATION be pleased to sate :

(a) whether it is a fact that about 2,00,000 books are missing from National Library, Calcutta since, 1961;

(b) if so, whether the Government have enquired into the matter;

(c) what are the findings ; and

(d) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH): (a) No, Sir.

(b) to (d). Do not arise.

Law and Order in West Bengal

3621. SHRI S. M. BANERJEE : SHRI K. HALDER :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the law and order situation in West Bengal has deteriorated to a great extent;

(b) if so, the causes for the same; and

(c) the steps taken by Government to make improvement?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) and (c). Do not arise.